

No.**GOB(I) 1/2017**

HIGH COURT OF KARNATAKA,
BENGALURU,

DATE: 17TH MARCH, 2017

NOTIFICATION

Sri. Siddappa Yellappa Watawati, II Addl. District and Sessions Judge, Kolar, is transferred and proposed to be appointed as District Judge, OOD, Additional Registrar General, High Court of Karnataka at Kalaburagi Bench (Vice Sri. Shankar Manikrao Patil – due to retire from service on the afternoon of March 31, 2017), to take effect from the afternoon of March 31, 2017.

BY ORDER OF THE HON'BLE CHIEF JUSTICE,

Sd/-

(ASHOK G. NIJAGANNAVAR)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section 2.

Copy forwarded for information and necessary action to:-

1. The Prl. District and Sessions Judge, Kolar, with a request to make necessary arrangement to relieve the officer concerned and to send proposal for concurrent appointment to the Court, which will become vacant due to the above transfer.
2. Sri. Siddappa Yellappa Watawati, II Addl. District and Sessions Judge, Kolar, with a direction to get relieved himself from the present charge of his post and then proceed to take charge of his new post on the afternoon of March 31, 2017, from Sri. Shankar Manikrao Patil – due to retire from service on March 31, 2017.

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3. Sri. Shankar Manikrao Patil, District Judge, OOD, Additional Registrar General, High Court of Karnataka at Kalaburagi Bench, with a direction to hand over the charge of his post to Sri. Siddappa Yellappa Watawati, on the afternoon of March 31, 2017.
4. The II Addl. District and Sessions Judge, Kolar.
5. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
6. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
7. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
8. The Accountant General in Karnataka, Bengaluru.
9. The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
10. The Registrar General/Registrar (Vigilance)/Registrar (Judicial)/ Registrar (Infrastructure and Maintenance)/ Registrar (Computers)/ Registrar (Recruitment)/ Registrar (Admn.)/ Registrar (Review and Statistics).
11. The Additional Registrar Generals, High Court of Karnataka, Dharwad and Kalaburagi Benches.
12. The Central Project Co-ordinator (Computers) of this office, with a request to web-host the same on the official website of High Court of Karnataka.
13. The D.R.-cum-P.S. to the Hon'ble Chief Justice.
14. All the Private Secretaries to the Hon'ble Judges.
15. The Director, Karnataka Judicial Academy, Bengaluru.
16. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
17. The Director, Bengaluru Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.

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18. The Director, Arbitration Center-Karnataka, III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
19. The Secretary, High Court Legal Services Committee, High Court Buildings, Bengaluru.
20. The Section Officers of GOB-II/HCE/RSB/HVC/HCB/HCA-I/LCBS/HCL/LCA-I, II and III, Branches of this office.
21. Spare copies.

Sd/-

REGISTRAR GENERAL